## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/393/ (IB)/2017

NAME OF THE PETITIONER(S)

: TOLINS TREAD & ALLIED PRODUCTS STANES TYRES & RUBBERS PRODUCTS

NAME OF THE RESPONDENT(S)

: OMNI VISUAL-MEDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 MS.SAI BHARATH & RYAN Counsel for Respondent
1 R. Dhamodaron by Cours to Petron

## ORDER

Mr. R. Dhamodaran, representative for the Counsel for Petitioner present and prayed for time as his Counsel is out of station. Counsel for Respondent present. At request, time is enlarged. Put up on 31.07.2017 at 10.30 A.M.

J. Unit agental (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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